

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1241**  
**TO BE ANSWERED ON 27<sup>TH</sup> JULY, 2023**

**Exploration and Drilling Projects**

**1241. SHRI KOTHA PRABHAKAR REDDY:**

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether due to onshore oil and gas exploration and drilling project Government evicted people in some States without paying fair compensation to them under the provisions of the Land Acquisition, Rehabilitation and Resettlement (LARR) Act, 2013; and
- (b) if so, the details thereof since 2014 onwards till date, project and State-wise?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री**  
**(श्री रामेश्वर तेली)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS**  
**(SHRI RAMESWAR TELI)**

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- (a) No Sir.
- (b) Does not arise in view of (a) above.